

Maya Akther Vs Babul Miah

Court: Tripura High Court

Date of Decision: Dec. 18, 2020

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 167(2), 173, 439
Narcotic Drugs And Psychotroic Substantes Act, 1985 â€” Section 21(c), 29, 36A(4)

Hon'ble Judges: S.G. Chattopadhyay, J

Bench: Single Bench

Advocate: S. Lodh, D. Datta, R. Datta

Final Decision: Disposed Of

Judgement